### GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION

## LOK SABHA UNSTARRED QUESTION NO. 3444 TO BE ANSWERED ON 9<sup>TH</sup> AUGUST, 2021

#### **Providing Jobs on Compasssionate Ground**

#### 3444. SHRI JAMYANG TSERING NAMGYAL:

Will the Minister of **EDUCATION** be pleased to state:

- (a) whether the Ministry has any data with regard to the deaths of their staff during their service period/on duty and if so, details thereof and if not, the reasons therefor;
- (b) the number of jobs given to the kins/dependents on compassionate ground in each of the last five years, State/UT-wise; and
- (c) the number of cases pending with the Ministry with regard to giving jobs on compassionate ground to the dependents of the deceased staff who died during their service period and the action taken by the Government to resolve these pending cases?

# ANSWER MINISTER OF EDUCATION (SHRI DHARMENDRA PRADHAN)

- (a) Yes, Sir. The details of deceased staff of the main Secretariat of the Ministry of Education who died during their service period / on duty for the last 5 years is given at **Annexure**.
- (b) Four dependents of deceased government servants have been given jobs on compassionate grounds during the last five years.
- (c) The appointment on compassionate grounds is governed by Department of Personnel and Training's O.M. No.14014/02/2012-Estt (D) dated 16.01.2013 whereby such appointments can be made up to a maximum of 5% of vacancies falling under direct recruitment quota in any Group 'C' posts in the main Secretariat of the Ministry. The cases are considered by a Screening Committee duly constituted for the purpose and the eligibility of the applicants is evaluated on the basis of a point-based evaluation system to determine the status of financial destitution of the applicants' family. The applicant with the highest score in the point scale under the zone of consideration is recommended by the Screening Committee and approved for appointment by the competent authority. The last meeting of the Screening Committee was held on 18.03.2021.

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 3444 to be answered on 09.08.2021 asked by Shri Jamyang Tsering Namgyal, Hon'ble Member of Parliament regarding 'Providing jobs on Compassionate Ground'

S.No.	Name of the deceased government servant	Date of death
1.	Shri Surajmal Meena, S.O.	01.01.2017
2.	Shri Kawal Singh, MTS	11.02.2017
3.	Smt.Shashi Chawla, PA	22.06.2017
4.	Shri Bhoopendra Kumar Gupta, A.S.O.	06.08.2017
5.	Shri Dharampal Dabas, JSA	27.09.2017
6.	Shri Chaman Lal, JSA	08.10.2017
7.	Shri Raj Kumar, JSA	16.12.2017
8.	Shri Bhuvaneshwar Manjhi, MTS	30.03.2018
9.	Shri Ram Kumar, MTS	17.11.2018
10.	Shri Vinay Kumar, MTS	03.03.2019
11.	Ms.Visalakshi Jayaraman, US	18.02.2020
12.	Shri Radhey Charan, JSA	11.02.2021
13.	Shri Ramesh Srivastava, SO	02.02.2021
14.	Shri Madan Mohan, ADG	26.04.2021
15.	Shri Rakesh Kumar, STENO 'D'	13.05.2021